

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 19 OF 2017  
&  
APPEAL NO. 20 OF 2017**

**Dated : 7<sup>th</sup> December, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**ANSAL API**

**...Appellant(s)**

**Vs.**

**Uttar Pradesh Electricity Regulatory  
Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Parinay Deep Shah  
Ms. Aradhna Tandon

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1

Mr. Adishree Chakroborty for R-2

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **12.02.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

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